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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/01/2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CP 50/11
PETITION NUMBER : TP 30/16
NAME OF THE PETITIONER(S) : Ishwarappa Shiddalingappa
Manvi & 7 others
NAME OF THE RESPONDENT(S) : Gadaga Mahalakshmi Pressing
Co. Ltd. & 2 others
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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S.V. DESAI
9845065608

Petitioner

Seena

Dr. K.S. Ravichandras
S. Manjula Devi, Advocate
Jaya Lakshmi

Counsel for
Respondents

Shamun
D. B. H.

ORDER

Heard counsel for Respondents and also counsel for
petitioner by way of reply. Counsel for petitioner filed written
argument and counsel for Respondents filed additional documents.
For filing written ^{is conclusive} statement on behalf of Respondents posted to
18.1.2017.

Member (J)

Member (T)